

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 109 of 2020**

**In the matter of:**

**Kailashchandra Ramgopal Lohiya & Ors.**

**....Appellants**

**Vs.**

**Vijay Sobhalal Shah & Anr.**

**...Respondents**

**Present**

**For Appellants: Mr. Rakesh Kumar, Mr. Vaibhav Sahani, Mr. Dhruv Gupta & Ms. Preeti Kashyap, Advocates.**

**For Respondents: Mr. Arvind Kr. Gupta, Ms. Heena George & Ms. Purni Marwah, For Caveator.**

**ORDER**  
**(Virtual Mode)**

**11.01.2021:** List the appeal '**For Admission (After Notice)**' '**Hearing**' on  
**1<sup>st</sup> March, 2021.**

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[Dr. Alok Srivastava]**  
**Member (Technical)**

*Sim/md*